

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 2156

ANSWERED ON 20.03.2023

WATER HARVESTING INFRASTRUCTURE

2156. SMT. VANDANA CHAVAN

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government is implementing any scheme for the creation of water harvesting infrastructure;
- (b) if so, the State/UT-wise allocation and expenditure on the scheme so far; and
- (c) the total capacity in terms of volume of water that can be stored, that was created through the implementation of the scheme?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Water is a state subject and the Central Government supplements the efforts of the states on water conservation and recharge, including creation of water harvesting infrastructure, through technical and financial support.

Government of India has been implementing various schemes for creation of water harvesting infrastructure. Major schemes/ programmes implemented by the Government for promoting creation of water harvesting infrastructure include Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Watershed Development Component of Pradhan Mantri Krishi Sinchai Yojana (WDC-PMKSY), 15th Finance Commission Grants, 'Jal Shakti Abhiyan: Catch The Rain'(JSA:CTR) etc.

The State/UT-wise committed central assistance, release & Utilisation Certificates submitted for AMRUT & AMRUT 2.0 projects is attached as **Annexure – I & II** respectively. Central funds released and utilized under WDC-PMKSY are given at **Annexure III and Annexure IV** respectively. The state-wise details of Central Assistance given to various states and expenditure incurred under Surface Minor Irrigation (SMI) and Repair, Renovation & Restoration of Water Bodies (RRR of WBs) of PMKSY are given at **Annexure-V**. The State/UT wise details expenditure under MGNREGS on water conservation and water harvesting for the last three years and in the current year are given at **Annexure-VI**. Financial assistance of Rs. 2.00 lakh is released to each district in two installments of Rs. 1.00 Lakh each for GIS mapping of water bodies and preparation of scientific plans under JSA:CTR. The details of funds released under JSA: CTR are given at **Annexure-VII**.

(c) The creation of capacity in terms of volume of water that can be stored is inter-sectoral convergence of various Central & State Government's schemes/programmes which is a continuous process.

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

State/UTs-wise funds released & utilization certificate received under AMRUT

S. No	Name of the State	Committed CA	Release of Central Assistance (CA) AMRUT (Amount ₹ in crore)			Utilisation Certificates Received AMRUT (Amount ₹ in crore)		
			Projects	Others	Total	Projects	Others	Total
1	Andaman and Nicobar	10.82	10.81	0.01	10.82	6.48	0.00	6.48
2	Andhra Pradesh	1056.62	866.38	198.79	1065.17	866.38	161.99	1028.37
3	Arunachal Pradesh	126.22	99.32	72.16	171.48	42.88	72.01	114.89
4	Assam	591.42	252.87	88.72	341.59	252.87	71.87	324.74
5	Bihar	1164.80	1055.86	75.92	1131.78	637.88	32.34	670.22
6	Chandigarh	54.09	53.26	2.09	55.36	52.40	0.00	52.40
7	Chhattisgarh	1009.74	969.12	191.28	1160.40	880.27	190.94	1071.21
8	Dadra & Nagar Haveli	10.82	10.59	0.00	10.59	10.59	0.00	10.59
9	Daman & Diu	18.03	3.60	0.31	3.91	3.60	0.00	3.60
10	Delhi	802.31	518.20	191.20	709.40	426.93	190.08	617.01
11	Goa	104.58	20.91	6.96	27.87	20.91	2.05	22.96
12	Gujarat	2069.96	1666.97	344.32	2011.28	1666.97	336.58	2003.55
13	Haryana	764.51	736.96	70.91	807.88	736.95	53.00	789.96
14	Himachal Pradesh	274.07	269.06	214.23	483.29	232.74	211.99	444.73
15	Jammu & Kashmir	500.62	477.74	160.69	638.43	358.39	135.43	493.82
16	Ladakh	79.19	37.40	0.66	38.06	0.00	0.30	0.30
17	Jharkhand	566.17	551.69	65.06	616.75	390.63	59.49	450.13
18	Karnataka	2318.79	2258.84	379.82	2638.66	2168.20	367.39	2535.59
19	Kerala	1161.20	945.85	129.01	1074.86	715.26	115.36	830.62
20	Lakshadweep	3.61	2.25	0.00	2.25	2.11	0.00	2.11
21	Madhya Pradesh	2592.86	2497.05	740.91	3237.96	2463.42	738.45	3201.87
22	Maharashtra	3534.08	3106.23	883.47	3989.71	2583.00	826.22	3409.22
23	Manipur	162.28	162.27	69.28	231.55	162.02	66.79	228.81
24	Meghalaya	72.12	71.03	66.92	137.95	31.60	46.45	78.05
25	Mizoram	126.22	119.71	10.62	130.33	111.88	8.52	120.40
26	Nagaland	108.19	77.18	15.42	92.60	77.18	14.14	91.32
27	Odisha	796.97	785.23	127.45	912.68	785.23	123.95	909.18
28	Puducherry	64.91	63.75	28.15	91.90	41.15	27.67	68.81
29	Punjab	1204.47	985.89	291.00	1276.90	845.62	283.35	1128.97
30	Rajasthan	1541.95	1457.96	406.65	1864.61	1456.95	332.41	1789.37
31	Sikkim	36.06	31.05	5.46	36.51	29.51	5.32	34.83
32	Tamil Nadu	4756.58	3797.29	492.99	4290.28	3747.88	487.97	4235.85
33	Telangana	832.60	831.52	192.30	1023.82	770.28	112.81	883.10
34	Tripura	133.43	132.47	15.90	148.38	130.59	15.29	145.88
35	Uttar Pradesh	4922.46	4420.48	495.05	4915.54	3826.10	478.65	4304.75
36	Uttarakhand	533.72	531.91	41.32	573.23	406.27	35.56	441.83
37	West Bengal	1929.32	1905.39	257.44	2162.83	1511.20	242.93	1754.13
	NRSC			17.12	17.12		14.62	14.62
	Total	36,035.79	31,784.11	6,349.61	38,133.72	28,452.34	5,861.93	34,314.27

ANNEXURE-II

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

States/UTs-wise funds allocated & released under AMRUT 2.0

Sr. No.	State/UT	Funds allocated (Amount ₹ in crore)		CA Released (Amount ₹ in crore)	
		Projects	A&OE	Projects	A&OE
1	ANDAMAN AND NICOBAR ISLANDS	36.00	1.16		
2	ANDHRA PRADESH	2948.00	95.81	213.12	15.60
3	ARUNACHAL PRADESH	226.00	7.35		2.90
4	ASSAM	775.00	25.20	56.65	10.00
5	BIHAR	2628.00	85.41	0.00	28.60
6	CHANDIGARH	170.00	5.52	33.00	0.00
7	CHHATTISGARH	1303.00	42.33	148.40	17.80
8	DADRA - NAGAR HAVELI & DAMAN - DIU	30.00	0.99		
9	DELHI	2885.00	93.73	0.00	0.90
10	GOA	85.00	2.76	0.00	1.50
11	GUJARAT	4512.00	146.61	311.59	19.60
12	HARYANA	1496.00	48.61	0.00	11.20
13	HIMACHAL PRADESH	256.00	8.32	0.00	7.00
14	JAMMU AND KASHMIR	867.00	28.17	158.60	8.30
15	JHARKHAND	1183.00	38.43	104.52	5.70
16	KARNATAKA	4628.00	150.37	614.37	34.20
17	KERALA	1374.00	44.65	148.74	10.20
18	LADAKH	128.00	4.17	11.70	0.00
19	LAKSHADWEEP*	2.00	0.07		
20	MADHYA PRADESH	4065.00	132.07	283.85	44.50
21	MAHARASHTRA	9310.00	302.51	1140.68	45.70
22	MANIPUR	170.00	5.52	0.60	2.80
23	MEGHALAYA	111.00	3.62	21.69	1.10
24	MIZORAM	143.00	4.64	0.00	2.40
25	NAGALAND	176.00	5.73	0.00	4.10
26	ODISHA	1373.00	44.61	132.14	12.30
27	PUDUCHERRY	150.00	4.89	12.42	1.27
28	PUNJAB	1836.00	59.67	254.69	18.30
29	RAJASTHAN	3552.00	115.41	95.53	24.20
30	SIKKIM	40.00	1.30	0.00	0.80
31	TAMIL NADU	4942.00	160.56	398.13	69.40
32	TELANGANA	2789.00	90.63	100.00	15.50
33	TRIPURA	157.00	5.09	18.42	2.10
34	UTTAR PRADESH	8161.00	265.19	521.41	80.90
35	UTTARAKHAND	585.00	19.02	42.08	10.80
36	WEST BENGAL	3658.00	118.88	495.65	18.80
	Total	66,750.00	2,169.00	5,317.97	528.47

ANNEXURE-III

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

Details of funds released under WDC-PMKSY**(Rs. in crore)**

IS. No.	State	Central Funds released	
		WDC-PMKSY1.0 (from 2009-10 to 2020-21)	WDC-PMKSY2.0 during 2021-22 and 2022-23 (as on 28.02.2023)
1	Andhra Pradesh	1178.91	45.7365
2	Arunachal Pradesh	305.84	93.0616
3	Assam	672.37	70.5014
4	Bihar	239.677	112.9426
5	Chhattisgarh	354.95	63.2973
6	Gujarat	1366.57	25.7927
7	Goa	0	2.0984
8	Haryana	119.51	6.0422
9	Himachal Pradesh	350.45	21.3650
10	Jharkhand	270.21	27.2774
11	Karnataka	1900.862	216.7948
12	Kerala	158.07	13.2471
13	Madhya Pradesh	1716.048	247.6502
14	Maharashtra	2516.947	158.6336
15	Manipur	150.56	9.2436
16	Meghalaya	174.22	60.7999
17	Mizoram	282.16	28.4445
18	Nagaland	640.381	26.5050
19	Odisha	1089.17	123.1806
20	Punjab	60.42	8.3310
21	Rajasthan	2984.596	282.5638
22	Sikkim	24.207	8.6600
23	Tamil Nadu	924.94	53.5923
24	Telangana	684.14	65.9621
25	Tripura	222.70	20.3000
26	Uttar Pradesh	808.49	21.7767
27	Uttarakhand	131.08	30.5614
28	West Bengal	271.02	13.1475
29	Jammu & Kashmir	322.03	11.8699
30	Ladakh	6.147	3.8000
	Grand Total	19926.67	1873.1791

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

Year-wise expenditure under WDC-PMKSY from 2009-10 to 2022-23 (as on 14.03.2023) (Rs. in crore)		
Sr. No.	State/UT	Expenditure
1	Andhra Pradesh	2368.560
2	Arunachal Pradesh	1365.960
3	Assam	2677.270
4	Bihar	1451.530
5	Chhattisgarh	2282.280
6	Goa	19.320
7	Gujarat	5994.520
8	Haryana	614.360
9	Himachal Pradesh	1320.530
10	Jharkhand	1171.110
11	Karnataka	8867.350
12	Kerala	876.500
13	Madhya Pradesh	8953.600
14	Maharashtra	9990.590
15	Manipur	611.090
16	Meghalaya	745.930
17	Mizoram	1084.690
18	Nagaland	2343.260
19	Odisha	5511.600
20	Punjab	328.140
21	Rajasthan	14172.670
22	Sikkim	165.350
23	Tamil Nadu	3930.544
24	Telangana	2619.260
25	Tripura	966.210
26	Uttar Pradesh	3074.300
27	Uttarakhand	568.060
28	West Bengal	1631.770
29	Jammu & Kashmir	1343.650
30	Ladakh	100.920
Total		87150.924

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

State-wise details of Central Assistance (CA) released and expenditure incurred for Surface Minor Irrigation (SMI) (Rs in crore)			
SI No.	State	Cumulative upto Feb 2023	
		CA released	Exp. Incurred
1	Arunachal Pradesh	397.12	118.08
2	Assam	1926.27	1273.96
3	Bihar	65.42	141.87
4	Chhattisgarh	32.77	292.61
5	Himachal Pradesh	384.61	423.63
6	J&K & Ladakh	386.39	352.05
7	Jharkhand	0.00	28.39
8	Karnataka	30.00	125.38
9	Madhya Pradesh	0.00	405.78
10	Manipur	227.46	188.14
11	Meghalaya	366.18	450.31
12	Mizoram	33.90	35.67
13	Nagaland	223.44	145.65
14	Sikkim	58.10	65.02
15	Tripura	9.00	8.38
16	Uttarakhand	276.18	249.12
	Total	4416.84	4304.04

State-wise details of Central Assistance (CA) released and expenditure incurred under Repair, Renovation & Restoration (RRR) of Water Bodies scheme (Rs in crore)			
SI No.	State	Cumulative Upto Feb, 2023	
		CA released	Exp. Incurred
1	Andhra Pradesh	2.70	0.00
2	Bihar	26.70	29.20
3	Gujarat	10.39	8.05
4	Madhya Pradesh	0.00	40.77
5	Manipur	24.26	26.34
6	Meghalaya	2.66	6.19
7	Odisha	97.38	274.19
8	Rajasthan	71.48	137.58
9	Tamil Nadu	51.68	129.67
10	Telangana	104.56	268.67
11	Uttar Pradesh	16.41	36.88
	Total	408.23	957.54

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

State/UT wise details of expenditure on water conservation and water harvesting under Mahatma Gandhi National Rural Employment Guarantee Scheme during last three years and in the current year									
Sl No	State/UTs	2019-20		2020-21		2021-22		2022-23	
		Completed	Ongoing	Completed	Ongoing	Completed	Ongoing	Completed	Ongoing
		Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)
1	ANDAMAN AND NICOBAR	11.84	20.71	29.66	16.02	6.31	17.03	0.41	9.18
2	ANDHRA PRADESH	63496.09	3729.52	93256.11	22778.63	44858.65	55616.46	205.02	30805
3	ARUNACHAL PRADESH	519.83	61.37	1695.36	163.05	793.91	1130.06	13.27	332.69
4	ASSAM	5808.42	4616.77	19047.36	17308	14901.16	28431.94	664.92	9176.3
5	BIHAR	17643.46	4228.58	34506.29	14297.27	22742.07	23685.58	4076.89	33684
6	CHHATTISGARH	58756.27	10713.23	69228.66	32082.81	26708.26	67340.68	854.33	22227
7	DN HAVELI AND DD	0	0	0	0	0	0	0	0
8	GOA	14.05	2.3	36.96	12.72	27.5	33	0.07	16.02
9	GUJARAT	19289.22	3262.65	24335.78	7131.93	20813.77	20900.94	2571.61	23729
10	HARYANA	4267.65	457.07	5450.92	1264.49	2598.38	2758.98	52.21	913.41
11	HIMACHAL PRADESH	5340.75	557.58	5125.24	1017.24	3213.78	3024.48	602.43	3533.3
12	JAMMU AND KASHMIR	2064.16	2038.32	4155.21	4429.88	1253.36	6916.35	61.83	583.2
13	JHARKHAND	7842.19	1132.88	13976.9	4516.02	6240.69	8060.37	167.48	1304.7
14	KARNATAKA	72186.11	39857.53	77183.3	59737.29	55758.09	95347.54	7224.65	84048
15	KERALA	63135.53	21528.52	85779.66	39387.99	24483.84	122369.39	564.06	33086
16	LADAKH	74.5	101.49	6.17	78.65	4.43	129	0	22.11
17	LAKSHADWEEP	0	1.84	0	0.11	0	0	0	0
18	MADHYA PRADESH	135632.13	17229.75	280216.97	68604.21	171941.04	154774.12	19445.09	112634
19	MAHARASHTRA	15190.56	3917.33	18886.76	4051.78	13347.45	11755.51	2497.34	11385
20	MANIPUR	5157.63	476.09	15815.43	691.93	10877.51	3226.89	340.29	2899.1
21	MEGHALAYA	14381.08	4465.02	12732.47	8967.33	2217.39	11112.5	351.73	4438.7
22	MIZORAM	3346.04	37.11	2221.36	6.07	3287.46	157.34	813.01	1404.9
23	NAGALAND	3123.92	378.71	2850.35	1010.33	1536.35	1732.35	503.36	2266.1
24	ODISHA	14772.42	4852.43	48726.1	29291.83	26821.21	63936.48	856.66	31190
25	PUDUCHERRY	494.15	2.23	759.4	9.17	170.09	42.17	0.81	107.65
26	PUNJAB	817.71	262.02	1160.89	456.98	778.34	1005.16	29.3	481.17
27	RAJASTHAN	88408.21	77442.31	145506.29	184453.49	33523.17	305343.65	606.92	108673
28	SIKKIM	706.26	94.72	704.51	148.76	388.22	480.86	30.78	274.3
29	TAMIL NADU	287351.4	10459.39	433774.68	25275.58	492452.91	110545.38	78638.41	140641
30	TELANGANA	20740.48	24098.37	41595.02	13020.43	30254.76	27814.18	781.97	38235
31	TRIPURA	13104.8	59.55	14715.08	152.5	8089.93	4740.35	131.33	1586.7
32	UTTAR PRADESH	50836.08	23384.98	75141.67	67180.12	11657.9	49792.75	432.06	80753
33	UTTARAKHAND	6308.91	838.87	6942.26	4345.8	1860.42	6146.76	579.03	4130
34	WEST BENGAL	36444.96	11961.25	43621.71	31618.18	7613.71	61464.33	29.45	8239.1
	Total	1017266.8	272270.49	1579184.5	643506.59	1041222.06	1249832.58	1,23,126.7	7,92,810

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 2156 TO BE ANSWERED IN RAJYA SABHA ON 20.03.2023 REGARDING “WATER HARVESTING INFRASTRUCTURE”

State-wise details of financial assistance released for GIS Mapping and Preparation of Water Conservation Plans under the JSA:CTR & JSA:CTR 2022 campaigns		
S.No.	STATE/ UT	Amount released (INR Lakhs)
1	ANDAMAN AND NICOBAR ISLAND (UT)	2
2	ANDHRA PRADESH	26
3	ARUNACHAL PRADESH	12
4	ASSAM	19
5	BIHAR	31
6	CHANDIGARH	1
7	CHATTISGARH	17
8	DADRA & NAGAR HAVELI	2
9	DELHI	8
10	GOA	2
11	GUJARAT	52
12	HARYANA	44
13	HIMACHAL PRADESH	11
14	JAMMU AND KASHMIR	19
15	JHARKHAND	14
16	KARNATAKA	30
17	KERALA	13
18	LEH AND LADAKH	2
19	LAKSHADWEEP	1
20	MADHYA PRADESH	46
21	MAHARASHTRA	23
22	MANIPUR	18
23	MEGHALAYA	9
24	MIZORAM	9
25	NAGALAND	10
26	ORISHA	21
27	PUDUCHERRY	2
28	PUNJAB	14
29	RAJASTHAN	62
30	SIKKIM	4
31	TAMILNADU	65
32	TELANGANA	36
33	TRIPURA	8
34	UTTAR PRADESH	66
35	UTTRAKHAND	13
36	WEST BENGAL	2
	Total	714